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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

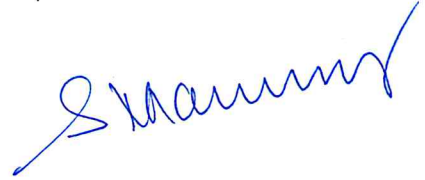
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/144/2016
NAME OF THE PETITIONER(S) : C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, Adv
For KSR & Co company secretaries up For petitioners
CSE



2. S. Manoj Kumar
(For B. Dhanaraj)

Counsel for Respondent



ORDER

Counsel representing both the parties present. Both reported that the terms of settlement has come to a final stage and sought time to report the final outcome of the settlement. Time extended at their request. Put up on **23.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)